

MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). The required information is being collected and will be laid on the Table of the House on receipt.

Traffic Police to be Provided with an Equipment to determine drunken drivers

402. **SHRI MUHAMMED SHERIEF :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to provide the traffic police with a new equipment, alcohol meter, to launch a determined drive against drunken Drivers in big cities of the country ; and

(b) if so, the main features thereof and the progress achieved in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) No, Sir.

(b) does not arise.

Shortcomings in Simla Broadcast

403. **SHRI Y. ESWARA REDDY :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Himachal Kalakar Mandal, Simla has brought to the notice of the authorities concerned, the shortcomings of the programmes broadcast from Simla ;

(b) if so, the broad outlines thereof and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) :

(a) No complaint from Himachal Kalakar Mandal regarding shortcomings of the programmes broadcast from All India Radio, Simla has been received.

(b) and (c). Do not arise.

Untraced T. M. O.

404. **SHRI Y. ESWARA REDDY :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a write-up "No Trace of T. M. O." published in Blitz dated 24th June, 1972 has been brought to his notice ;

(b) whether any enquiry has been made to find out the reason of delay in transmission of T. M. O. ;

(c) whether the amount has been paid ; and

(d) reasons for the delay and action taken thereon ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir.

(b) Yes, Sir

(c) The amount has been paid back to remitter.

(d) The T. M. O. advice was lost in transit. Disciplinary proceedings against the officials responsible are in progress.

Ballabgarh Telephones out of Order

405. **SHRI K. SURYANARAYANA :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telephones under the Ballabgarh Exchange often remain out of order thus causing considerable inconvenience to the subscribers in the Industrial area served by it ;

(b) if so, the remedial measures proposed to be taken , and

(c) the difficulties, which lie in the way of the P&T Department in not transferring the lines served by this Exchange to the Faridabad Exchange ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No. The fault liability at the station is normal and faults are attended to promptly.

(b) and (c). Do not arise.

Firms manufacturing roller flour milling machinery

406. **SHRI K. SURYANARAYANA :** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the names of firms in India which are engaged in the manufacture of roller flour milling machinery and their capacity ;

(b) the licences given to each one of them for import of parts and components during the last two years ; and

(c) the further steps being taken to increase the indigenous production of the flour milling machinery in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) In the organised sector there is no unit engaged in the manufacture of Roller Flour Mill Machinery. One unit has been issued a Letter of Intent in 1967 for the manufacture of Roller Flour Mill Machinery but the scheme has not so far been implemented.

(b) Does not arise.

(c) With a view to encouraging fresh capacity, a Press Note has been issued in November, 1971 inviting applications from entrepreneurs for setting up capacity in this line. In response thereto, 4 applications have been received for a total capacity of 299 lakhs per annum and these are under consideration of the Government.

Confirmation of Superintendents Working in National Sample Survey

407. **SHRI K. SURYANARAYANA :** Will the **PRIME MINISTER** be pleased to state :

(a) whether a large number of Superintendents in the National Sample Survey who have put in more than 10 years service are still temporary or officiating ;

(b) if so, the number thereof, and

(c) the steps being taken to confirm them ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) and (b). Of the 58 officers who have put in more than ten years of service as temporary or officiating Superintendents including the next higher post of Assistant Director in the Field Operations Division, National Sample Survey Organisation, on 1st August, 1972, 22 officers are confirmed as Statistical Investigators, and the rest in lower posts.

(c) Action for confirming the eligible officers against available permanent posts of Superintendent is being taken in consultation with other concerned agencies.

Instructions to Delhi Fire Service Authorities to Extinguish Fire in Adjoining States

408. **SHRI CHANDRA SHEKHAR**

SINGH : Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether the Delhi Fire Service authorities, when called to extinguish the big fires at Mohan Nagar Ghaziabad, and also at village Basantpur, in Haryana the site of the Japan Airlines plane crash in June 1972, took considerable time to reach these two spots for want of specific instructions to go to these places from the Municipal Commissioner of Delhi; causing huge losses at these places by fire;

(b) if so, whether her Ministry have issued any specific instructions to the Delhi Fire Service authorities to attend to such distress calls from the adjoining States, where fire extinguishing services are inadequate in order to save huge losses of life and property in future; and

(c) if not, the measures being taken to meet such emergencies in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) As intimated by the Commissioner, Municipal Corporation of Delhi, there was no delay in turning out fire appliances in the two cases referred to in the Question. In the cases of Japan Airlines Crash, message was received at the Headquarters of Delhi Fire Service at 20.21 hours on the 14th June, 1972 and two fire units from the Mathura Road Fire Station left for the site of the crash at 20.22 hours, i.e. within a minute of the receipt of the message.

In the case of fire at the premises of Mohan Meakins Breweries at Mohan Nagar in U. P., the call was received at 13.13 hours on the 15th June, 1972, and two units of the Fire Brigade left for Mohan Nagar at 13.32 hours after obtaining permission of the Municipal Commissioner as required under the standing instructions issued by the Delhi Administration.

(b) Fire fighting is a State subject. In Delhi, the Fire Service is maintained by the Municipal Corporation. The jurisdiction of the Service is within the Union Territory of Delhi. However, Fire appliances from Delhi do turn out to outside calls subject to their being available. In all such cases, a set procedure and instructions issued by the Delhi Administration are followed.

(c) Does not arise.